Constitution (Amendment) Bill, 2024 (Amendment of Article 58) (Introduced)

SHRI P. P. CHAUDHARY (PALI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति : प्रश्न यह है:

?कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमति प्रदान की जाए ।?

<u>प्रस्ताव स्वीकृत हुआ</u> ।

SHRI P. P. CHAUDHARY: Sir, I introduce the Bill.

15.48 hrs